

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008211/2022	BHAGABAN GOLARI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	DAMANJODI /37 /2022 () //
2	BLAPL/0008212/2022	ARJUN GOLARI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	DAMANJODI /37 /2022 () //
3	BLAPL/0008213/2022	PITAMBAR BEHERA @ RENGA @ TURU VS STATE OF ODISHA	SATYABHUSAN DAS VS	JASHIPUR /87 /2022 () //
4	BLAPL/0008214/2022	AKASH KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /6 /2021 () //
5	BLAPL/0008215/2022	DAMODAR NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ANGUL SADAR PS /462 /2022 () //
6	BLAPL/0008216/2022	SURENDAR KHANDAGIRI @ SURRENDRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	LARAMBA /37 /2021 () //
7	BLAPL/0008217/2022	ABHIJIT JENA @ CHANDAN @ JAGAN @ JAGAMOHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ANANDAPUR /132 /2022 () //
8	BLAPL/0008218/2022	MUNA @ RADHAMOHAN BISWAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	ASTARANGA /99 /2019 () //
9	BLAPL/0008219/2022	GOURA SAGARIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /92 /2021 () //
10	BLAPL/0008220/2022	BABULI MAJHI VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 () //
11	BLAPL/0008221/2022	AMARSINGH KARUAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /146 /2019 () //

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12	BLAPL/0008222/2022	ANIL MALLICK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI SADAR /107 /2022 () //
13	BLAPL/0008223/2022	RAJESH JENA VS STATE OF ODISHA	ABHISHEK DASH VS	BAISINGA /302 /2021 () //
14	BLAPL/0008224/2022	GANDHI MAJHI VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /71 /2019 () //
15	BLAPL/0008225/2022	TUNA NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 () //
16	BLAPL/0008226/2022	CHANDAN @ BISWAJIT BARIK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NIALI /281 /2022 () //
17	BLAPL/0008227/2022	KIRAN SETHI @ PUSPANJALI BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	JHARSUGUDA /194 /2022 () //
18	BLAPL/0008228/2022	AKASH DEEP @ CHADAK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	LAKHANPUR /43 /2022 () //
19	BLAPL/0008229/2022	SK. SUKAR @ SUKA VS STATE OF ODISHA	ASIT KUMAR JENA VS	FATEGARH /79 /2022 () //
20	BLAPL/0008230/2022	DEBADATTA BISWAL VS STATE OF ODISHA(VIG.)	SATYABRATA MOHANTY VS	BHUBANESWAR VIGILANCE /27 /2022 () //
21	BLAPL/0008231/2022	ISMILE KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /32 /2022 () //
22	BLAPL/0008232/2022	MOHAN MALLICK VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
23	BLAPL/0008233/2022	RAJU KAPUR	SANGRAM KESHARI ROUT	BOIPARIGUDA /21 /2021

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		VS	VS	()
24	BLAPL/0008234/2022	STATE OF ODISHA ANANDA PARIDA	SMRUTI RANJAN MOHAPATRA	// RANPUR /207 /2020
		VS	VS	()
25	BLAPL/0008235/2022	STATE OF ODISHA BALI BEHERA	LAMBODAR ACHARI	// TARASINGI /237 /2022
		VS	VS	()
26	BLAPL/0008236/2022	STATE OF ODISHA PRADEEP KUMAR BARIK	ANIRUDHA DAS	// / /0
		VS	VS	()
27	BLAPL/0008237/2022	STATE OF ODISHA SUSANTA KUMAR ROUT	ADYASIDHI MISHRA	// BERHAMPUR SADAR /322 /2022
		VS	VS	()
28	BLAPL/0008238/2022	STATE OF ODISHA PARAN SOREN	ABHISHEK PRADHAN	// RAIBANIA /57 /2018
		VS	VS	()
29	BLAPL/0008239/2022	STATE OF ODISHA SURESH CHANDRA MAHALIK	KALPATARU MISHRA	// PHIRINGIA /34 /2021
		VS	VS	()
30	BLAPL/0008240/2022	STATE OF ODISHA SURESH BEHERA @ JIBAN BHOI	BIBHU PRASAD CHHUALSINGH	// AIR FIELD P.S. /171 /2022
		VS	VS	()
31	BLAPL/0008241/2022	STATE OF ODISHA CHANDAN KUMAR SAHU	ASHOK DAS	// JEYPORE SADAR /105 /2022
		VS	VS	()
32	BLAPL/0008242/2022	STATE OF ODISHA MADHU HARIJAN	SATYA NARAYAN MISHRA 4	// LANJIGARH /43 /2022
		VS	VS	()
33	BLAPL/0008243/2022	STATE OF ODISHA RASANTA NAYAK	ASHOK DAS	// ADVA /107 /2021
		VS	VS	()
34	BLAPL/0008244/2022	STATE OF ODISHA TIKI @ GOPAL KANTA	DIBYAJYOTI SAHOO	// BRAJARAJNAGAR /66 /2022
		VS	VS	()

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35	BLAPL/0008245/2022	STATE OF ODISHA PYARIMOHAN MAHANAND @ DILIP BHORASAGAR SOHARDDA SUMAN VS	VS	// SAMBALPUR SADAR /24 /2020 ()
36	BLAPL/0008246/2022	STATE OF ODISHA SK. SUKAR @ SUKA VS	ASIT KUMAR JENA VS	// FATEGARH /23 /2022 ()
37	BLAPL/0008247/2022	STATE OF ODISHA SANTA NAYAK VS	ASHOK DAS VS	// ADVA /107 /2021 ()
38	BLAPL/0008248/2022	STATE OF ODISHA N. GANESH REDDY VS	DEBASIS MISHRA VS	// KHURDA ROAD G.R.P.S. /99 /2022 ()
39	BLAPL/0008249/2022	STATE OF ODISHA MAKARAND GOUD VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /263 /2022 ()
40	CMAPL/0000392/2022	STATE OF ODISHA VUTTALA SURYANARAYAN MURTY VS	BIKRAM RATH VS	// () //
41	CMP/0000823/2022	KOLAKA NILAKANTHA DORA MOHAMMAD GAFFAR KHAN VS	S.S.RAO VS	// () //
42	CMP/0000824/2022	SOILABALA MAHAPATRA MOHAMMAD GAFFAR KHAN VS	S.S.RAO VS	// () //
43	CMP/0000825/2022	JHORI SAHUANI MOHAMMAD GAFFAR KHAN VS	S.S.RAO VS	// () //
44	CMP/0000826/2022	LAXMI KUMARI PANDA MOHAMMAD GAFFAR KHAN VS	S.S.RAO VS	// () //
45	CMP/0000827/2022	NIMAGADA SRINIVAS RAO MOHAMMAD GAFFAR KHAN VS	S.S.RAO VS	// () //
		SHAMEEM		//

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46	CMP/0000828/2022	MANASWANI PANDA VS PUSPANJALI PANDA	LAXMAN PRADHAN VS	// 0 //
47	CMP/0000829/2022	MANJULIKA DAS VS RAJ KISHOR SINGH	SOUMYA SEKHAR PARIDA VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsuguda *) CS/0000115/2021
48	CMP/0000830/2022	MOHAMMAD GAFFAR KHAN VS AZEEZ BHAI	S.S.RAO VS	// 0 //
49	CMP/0000831/2022	GURU CHARAN DAS VS SURENDRANATH MOHANTY	PRASANTA KUMAR SATAPATHY VS	// 0 //
50	CMP/0000832/2022	RATNA @ RATNAKAR MALIK VS JASODA BEHERA	SATYA NARAYAN MISHRA 4 VS	// 0 //
51	CMP/0000833/2022	MOHAMMAD GAFFAR KHAN VS SHANAZ PARVEEN	S.S.RAO VS	// 0 //
52	CMP/0000834/2022	KANAKALATA SAHOO VS NURJAHAN BIBI	R.N.DASMOHAPATRA VS	// 0 //
53	CMP/0000835/2022	MOHAMMAD GAFFAR KHAN VS SHAMA PURVEEN	S.S.RAO VS	// 0 //
54	CMP/0000836/2022	MOHAMMAD GAFFAR KHAN VS MONGULU GOUDO	S.S.RAO VS	// 0 //
55	CMP/0000837/2022	MOHAMMAD GAFFAR KHAN VS KANDIPUDI MANMADARAO	S.S.RAO VS	// 0 //
56	CMP/0000838/2022	NRUSINGHA CHARAN PARAMGURU VS SARAT PANDA	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
57	CONTC/0005431/2022	ALEKHA CHANDRA DHAL	ADV	//

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		VS	VS	()
58	CONTC/0005432/2022	ARCHANA PATNAIK, I.A.S. ROSHAN KUMAR PRADHAN	ADV	//
		VS	VS	()
59	CONTC/0005433/2022	ASWATHY S., I.A.S. MAHENDRA PUJARI	SAPAN KUMAR PAL	//
		VS	VS	()
60	CONTC/0005434/2022	SUNIL KUMAR BANSAL, I.P.S. TAPAN KUMAR LENKA	ADV.	//
		VS	VS	()
61	CONTC/0005435/2022	MS. ASWATHY S., I.A.S. SANTOSH KUMAR SAHOO	ADV.	//
		VS	VS	()
62	CONTC/0005436/2022	ASHOK KUMAR KALURAM MEENA, I.A.S. DIBAKAR BEHERA	ADV	//
		VS	VS	()
63	CONTC/0005437/2022	ANU GARG, I.A.S. RAMAKANTA PRADHAN	MIHIR KANTA RATH	//
		VS	VS	()
64	CONTC/0005438/2022	PRADEEP KUMAR SAHOO, TAHASILDAR, SADAR, BBSR. BISWANATH HATI	ADV.	//
		VS	VS	()
65	CONTC/0005439/2022	DHANESWAR MALLICK KARUNAKAR BISWAL	LAXMI KANTA MOHANTY	//
		VS	VS	()
66	CONTC/0005440/2022	SUNIL BANSAL, IPS TRINATH DASH	ABHAS MOHANTY	//
		VS	VS	()
67	CONTC/0005441/2022	STATE OF ODISHA KHARABELA DAS	ADV.	//
		VS	VS	()
68	CRLA/0000711/2022	SUNIL KUMAR BANSAL, THE D.G.P., ODISHA, CUTTACK JAGDISH KUMAR MUNI	SATYABRATA PANDA	//
		VS	VS	()

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69	CRLMC/0002322/2022	STATE OF ODISHA GADADHAR PADHI VS	BIRENDRA KUMAR PADHI VS	// KHANTAPADA /357 /2017 ()
70	CRLMC/0002323/2022	STATE OF ODISHA MAHANTA BAG @ BAGHA VS	DIPTI RANJAN BHOKTA VS	// NANDAPUR /11 /2019 ()
71	CRLMC/0002324/2022	STATE OF ODISHA BENA @ DHUSA SAHU VS	SK. ZAFARULLA VS	// NILGIRI /311 /2020 ()
72	CRLMC/0002325/2022	STATE OF ODISHA BHULESWAR MALLIK VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /76 /2017 ()
73	CRLMC/0002326/2022	STATE OF ODISHA UDAYANATH PRADHAN VS	SATYA NARAYAN MISHRA 4 VS	// BONTH /154 /2020 ()
74	CRLMC/0002327/2022	STATE OF ODISHA BALARAM MALLICK VS	GAGAN BIHARI SINGH VS	// PARADEEP LOCK /162 /2020 ()
75	CRLMC/0002328/2022	STATE OF ODISHA SUKADEV NAYAK VS	ACHYUTANANDA PATTNAIK VS	// / /0 ()
76	CRLMP/0001788/2022	STATE OF ODISHA KALABATI SETHI @ BAG VS	GOPINATH MISHRA VS	// / /0 ()
77	CRLMP/0001789/2022	STATE OF ODISHA LAILATUN NISHA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
78	CRLMP/0001790/2022	STATE OF ODISHA SUDHANSU SEKHAR JENA VS	J.BEHERA VS	// / /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha *)
79	CRLMP/0001791/2022	KALPANA PARIDA JYOTSHNA RANI PANDA VS	SATRUGHANA DASH ALOK KUMAR MOHAPATRA VS	CRL.EXN/0000027/2020 / /0 ()
		STATE OF ODISHA		//

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80	CRLMP/0001792/2022	SMITA MOHANTY VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	//0 0 //
81	CRLMP/0001793/2022	BASANTI PARIDA VS STATE OF ODISHA	MANAS CHAND VS	//0 0 //
82	CRLREV/0000410/2022	GANESH BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /145 /2019 0 //
83	FAO/0000339/2022	THE MANAGER (T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD. VS GAURANGA BAL	ADAM ALI KHAN VS	// 0 //
84	FAO/0000340/2022	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS RUPAK KUMAR SWAIN	ADAM ALI KHAN VS	// 0 //
85	RPFAM/0000186/2022	PRABHUTTA PANDA VS MADHUSMITA PALITA	SUKANTA KUMAR NAYAK VS	// 0 //
86	RSA/0000204/2022	KESHARI MAHALA VS SOVABATI NAYAK	AJODHYA RANJAN DASH VS	// 0 //
87	RSA/0000205/2022	KESHARI MAHALA VS SOVABATI NAYAK	AJODHYA RANJAN DASH VS	// 0 //
88	RVWPET/0000204/2022	UNION BANK OF INDIA VS ASIT MOHANTY	ANINDYA KUMAR MISHRA VS	// 0 //
89	WA/0001137/2022	STATE OF ODISHA VS SANGRAM KESHARI GUIN	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// 0 //
90	WA/0001138/2022	STATE OF ODISHA VS BIJAYA KUMAR SWAIN	AMIYA KUMAR MISHRA, AGA VS	// 0 //
91	WA/0001139/2022	STATE OF ODISHA	SHASANKA SEKHAR PATRA, ASC	//



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		VS	VS	0
		SUKANTI SAHOO		//
92	WA/0001140/2022	SARMISTHA SUBHADARSINI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
93	WA/0001141/2022	STATE OF ODISHA	PRAVAT KUMAR MUDULI, AGA	//
		VS	VS	0
		MANAS NAYAK		//
94	WA/0001142/2022	SUKUTI JENA	NEPOLEON SAHANI	//
		VS	VS	0
		JOINT COMMISSIONER,CONSOLIDATION,BBSR		//
95	WA/0001143/2022	STATE OF ODISHA	PRAVAT KUMAR MUDULI, AGA	//
		VS	VS	0
		ANITA PRADHAN		//
96	WA/0001144/2022	STATE OF ODISHA	PRAVAT KUMAR MUDULI, AGA	//
		VS	VS	0
		MANOJ KUMAR ROUT		//
97	WP(C)/0021809/2022	SRI SRI RAIKANHU (DEITY), BALIBAN ASHRAM, KHBHAX KUMAR ROUT		//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0021810/2022	BIJAY KUMAR MALLIK	LAXMINARAYAN PATEL	//
		VS	VS	0
		AO., UNION BANK OF INDIA, BBSR		//
99	WP(C)/0021811/2022	ATHAR NAWAZ	PABITRA KUMAR NAYAK	//
		VS	VS	0
		THE ZONAL MANAGER, UCO BANK, SAMBALPUR		//
100	WP(C)/0021812/2022	ATHAR NAWAZ	PABITRA KUMAR NAYAK	//
		VS	VS	0
		THE ZONAL MANAGER, UCO BANK, SAMBALPUR		//
101	WP(C)/0021813/2022	NRUSINGHA CHARAN DASH	BABITA KUMARI PATTANAIAK	//
		VS	VS	0
		STATE OF ORISSA		//
102	WP(C)/0021814/2022	STHITI PRANGYA PRIYADARSHINI	NIRANJAN LENKA	//
		VS	VS	0

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103	WP(C)/0021815/2022	SATYAJIT NAYAK SASMITA SAHANI VS STATE OF ODISHA	CHINMAY CHOUDHURY VS	// // 0 //
104	WP(C)/0021816/2022	DEBENDRA KUMAR SUTAR VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
105	WP(C)/0021817/2022	ODISHA GRAMYA BANK, SINGHPUR BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
106	WP(C)/0021818/2022	ODISHA GRAMYA BANK, DRDA BRANCH, MAYURBHANJ VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
107	WP(C)/0021819/2022	ODISHA GRAMYA BANK, DRDA BRANCH VS THE DIRECTOR, LOCAL FUND AUDIT, GOVT. OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
108	WP(C)/0021820/2022	ODISHA GRAMYA BANK, DRDA BRANCH, MAYURBHANJ VS THE CHIEF POSTMASTER GENERAL, BBSR	AUROVINDA MOHANTY VS	// 0 //
109	WP(C)/0021821/2022	TARNASEN MOHANTA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
110	WP(C)/0021822/2022	BINAYA KUMAR ROUL VS UNION OF INDIA	S.RATH VS	// 0 //
111	WP(C)/0021823/2022	LAXMI CHARAN PADHY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
112	WP(C)/0021824/2022	M/S ASTASAMBHU FILLING STATION VS R.T.O., JAGATSINGHPUR	K.C.MAJHI VS	// 0 //
113	WP(C)/0021825/2022	DHRUBA CHARAN SWAIN VS DIRECTOR OF CONSOLIDATION, ODISHA, CUTTACK	RABI NARAYAN BEHERA VS	// 0 //

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114	WP(C)/0021826/2022	ROUT ENTERPRISES, SUNDARGARH VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA	K.C.MAJHI VS	// 0 //
115	WP(C)/0021827/2022	CHANDAN TRANSPORT, SUNDARGARH VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA	K.C.MAJHI VS	// 0 //
116	WP(C)/0021828/2022	CHANDAN TRANSPORT PVT. LTD. VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA	K.C.MAJHI VS	// 0 //
117	WP(C)/0021829/2022	SANJUKTAMANI LENKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
118	WP(C)/0021830/2022	CHANDAN TRANSPORT PVT. LTD. VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA	K.C.MAJHI VS	// 0 //
119	WP(C)/0021831/2022	ROUT ENTERPRISES, SUNDARGARH VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA	K.C.MAJHI VS	// 0 //
120	WP(C)/0021832/2022	GITARANI SINGH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
121	WP(C)/0021833/2022	CHANDAN TRANSPORT, SUNDARGARH VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA	K.C.MAJHI VS	// 0 //
122	WP(C)/0021834/2022	SK. GULAM RASUL VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	// 0 //
123	WP(C)/0021835/2022	SUSIL KUMAR ROUT VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA	K.C.MAJHI VS	// 0 //
124	WP(C)/0021836/2022	CHANDAN TRANSPORT PVT. LTD. VS THE TRANSPORT COMMNR. CUM CHAIRMAN, STA	K.C.MAJHI VS	// 0 //
125	WP(C)/0021837/2022	JHALAK RANI MISHRA	LAXMIKANTA MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0021838/2022	CHANDAN KUMAR ROUT	K.C.MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, STA		//
127	WP(C)/0021839/2022	SANJULATA GHADIA	MANASI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0021840/2022	CHANDAN TRANSPORT, SUNDARGARH	K.C.MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, STA		//
129	WP(C)/0021841/2022	RABINARAYAN PATTNAIK	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0021842/2022	SAKUNTALA MOHARANA	RAMESH AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0021843/2022	DHANURJAYA NAIK	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ORISSA		//
132	WP(C)/0021844/2022	MADHUSUDAN MAHARANA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0021845/2022	MINA SAMAL	AGASTI KANUNGO	//
		VS	VS	0
		UNION OF INDIA		//
134	WP(C)/0021846/2022	PRAFULLA KHATUA	SUDARSAN BEHERA	//
		VS	VS	0
		THE COMMNR., REGIONAL PROVIDENT FUND, ODISHA		//
135	WP(C)/0021847/2022	IDRIS KHAN	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0021848/2022	DR.ITISHREE SAHOO	BISWABIHARI MOHANTY	//
		VS	VS	0

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137	WP(C)/0021849/2022	STATE OF ORISSA SATYAJIT RAY VS	PRAFULLA KUMAR LENKA VS	// // ()
138	WP(C)/0021850/2022	STATE OF ODISHA ABDUL RAJAK KHAN VS	SRINIVAS MOHANTY VS	// // ()
139	WP(C)/0021851/2022	STATE OF ODISHA JUMA KHAN VS	SRINIVAS MOHANTY VS	// // ()
140	WP(C)/0021852/2022	STATE OF ODISHA ABDUL KHALIL KHAN VS	SRINIVAS MOHANTY VS	// // ()
141	WP(C)/0021853/2022	STATE OF ODISHA M/S. KALS BREWERIES PVT. LTD., TAMILNADU VS	SURYA KANTA PALAI VS	// // ()
142	WP(C)/0021854/2022	STATE OF ODISHA AMIR KHAN VS	SRINIVAS MOHANTY VS	// // ()
143	WP(C)/0021855/2022	STATE OF ODISHA PRAFULLA KUMAR CHIHNARA VS	RABI NARAYAN BEHERA VS	// // ()
144	WP(C)/0021856/2022	STATE OF ORISSA HEMANTA KUMAR BEHERA VS	UMAKANTA SAHOO VS	// // ()
145	WP(C)/0021857/2022	STATE OF ODISHA SAHAJAHAN KHAN VS	SRINIVAS MOHANTY VS	// // ()
146	WP(C)/0021858/2022	STATE OF ODISHA BESI BHIKARI VS	BIPIN KUMAR NAYAK VS	// // ()
147	WP(C)/0021859/2022	STATE OF ODISHA ABDUL RAJAQ KHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0021860/2022	ALL ODISHA NGO FORUM, BBSR VS UNION OF INDIA	SAMIR KUMAR MISHRA VS	// 0 //
149	WP(C)/0021861/2022	RANJAN KUMAR SETHI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
150	WP(C)/0021862/2022	SAHAJAHAN KHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
151	WP(C)/0021863/2022	PRAFULLA KUMAR DHAL VS R.T.O, ROURKELA	SURENDRA KUMAR BISWAL VS	// 0 //
152	WP(C)/0021864/2022	SRIKANTA SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
153	WP(C)/0021865/2022	FURKAN KHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
154	WP(C)/0021866/2022	SAGIR MOHAMMED VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
155	WP(C)/0021867/2022	MANOJ KUMAR MAHANTA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
156	WP(C)/0021868/2022	USHA RANI BEHERA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
157	WP(C)/0021869/2022	SAKIR KHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
158	WP(C)/0021870/2022	SANJAY DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
159	WP(C)/0021871/2022	MUKESH NATH BISWAL	AMIYA KUMAR CHHATOI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0021872/2022	STATE OF ODISHA PRIYAMBADA NAYAK	SANGRAM KUMAR SINGH	//
		VS	VS	0
161	WP(C)/0021873/2022	UNION OF INDIA ABDUL RAHEMAN KHAN	SRINIVAS MOHANTY	//
		VS	VS	0
162	WP(C)/0021874/2022	STATE OF ODISHA SAMSUDDIN KHAN	SRINIVAS MOHANTY	//
		VS	VS	0
163	WP(C)/0021875/2022	STATE OF ODISHA IGAL BHOI	NIRANJAN PANDA	//
		VS	VS	0
164	WP(C)/0021876/2022	STATE OF ODISHA SIDDHARTH SANKAR SETH	MANAS RANJAN MOHAPATRA	//
		VS	VS	0
165	WP(C)/0021877/2022	STATE OF ODISHA SHOLEYMAN MAHAMMAD	SRINIVAS MOHANTY	//
		VS	VS	0
166	WP(C)/0021878/2022	STATE OF ODISHA MD. WASIM RAJA	KAPILA CHARAN NAYAK	//
		VS	VS	0
167	WP(C)/0021879/2022	STATE OF ODISHA SAMARENDRA KUMAR BACHHAR	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
168	WP(C)/0021880/2022	STATE OF ODISHA LINGARAJ PANI	P.C.MISHRA	//
		VS	VS	0
169	WP(C)/0021881/2022	CHAIRMAN, ORISSA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR SANDIP KUMAR MALI	RAMESH CHANDRA SWAIN	//
		VS	VS	0
170	WP(C)/0021882/2022	UNION OF INDIA MAHAMAYA BARDHAN	ANURAG PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0021883/2022	STATE OF ODISHA SUVENDU SEKHAR MOHAPATRA VS	VS	// // 0
172	WP(C)/0021884/2022	STATE OF ODISHA SRIKRISHNA RAY VS	DURGA PRASAD PRADHAN VS	// // 0
173	WP(C)/0021885/2022	STATE OF ODISHA BASUDEV SAMAL VS	BANABIHARI RAY VS	// // 0
174	WP(C)/0021886/2022	STATE OF ODISHA G.DEVISREE REDDY VS	K.M.H.NIMATI VS	// // 0
175	WP(C)/0021887/2022	THE SECY., BSE, ODISHA PRATAP KUMAR SENAPATI VS	BIPIN KUMAR NAYAK VS	// // 0
176	WP(C)/0021888/2022	STATE OF ODISHA CHAITANYA PENTHEI VS	ANUPUDAYA SENAPATI VS	// // 0
177	WP(C)/0021889/2022	STATE OF ODISHA CHAITANYA PENTHEI VS	ANUPUDAYA SENAPATI VS	// // 0
178	WP(C)/0021890/2022	STATE OF ODISHA ODISHA GRAMYA BANK, ALIPINGAL BRANCH VS	AUROVINDA MOHANTY VS	// // 0
179	WP(C)/0021891/2022	THE INSPECTOR GENERAL, PRISONER, GOVT. OF ODISHA ODISHA GRAMYA BANK, DUMDUMA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
180	WP(C)/0021892/2022	THE SECY., ODISHA URDU ACADEMY, BBSR ODISHA GRAMYA BANK, DUMDUMA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
181	WP(C)/0021893/2022	THE PRINCIPAL SECY., ODISHA TOURISM DEVELOPMENT CORP., BBSR SURENDRA KUMAR DWIBEDI VS	BIJAYA KUMAR MALLICK VS	// // 0
		IDFC FIRST BANK LTD.,CHENNAI		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0021894/2022	ODISHA GRAMYA BANK, DUMDUMA BRANCH VS	AUROVINDA MOHANTY VS	// 0
183	WP(C)/0021895/2022	THE MD., ODISHA TOURISM DEVELOPMENT CORP. LTD., BBSR ODISHA GRAMYA BANK, DUMDUMA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
184	WP(C)/0021896/2022	THE DIRECTORATE OF AGIRCULTURE AND FOOD PRODUCTION, ODISHA ODISHA GRAMYA BANK, DUMDUMA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
185	WP(C)/0021897/2022	THE REGIONAL DIRECTOR, CENTRAL GROUND WATER BOARD, BBSR ANIL KUMAR DUTTA NAG @ ANIL DUTTA NAG VS	DEBASIS TRIPATHY VS	// // 0
186	WP(C)/0021898/2022	STATE OF ODISHA ODISHA GRAMYA BANK, DUMDUMA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
187	WP(C)/0021899/2022	THE ADDL. PRINCIPAL SECY., DIRECTORATE OF HORTICULTURE, GOVT. OF ODISHA ODISHA GRAMYA BANK, DUMDUMA BRANCH VS	AUROVINDA MOHANTY VS	// // 0
188	WP(C)/0021900/2022	THE DIRECTORATE GENERAL, DOORDARSHAN, MANDI HOUSE, NEW DELHI ODISHA GRAMYA BANK, BALIKUDA CHHAK BRANCH VS	AUROVINDA MOHANTY VS	// // 0
189	WP(C)/0021901/2022	THE SECY., GOVT. OF ODISHA, ANIMAL HUSBANDRY AND VETERINARY SERVICE, CUTTACK NIRANJAN SAHOO VS	LAXMINARAYAN PATEL VS	// // 0
190	WP(C)/0021902/2022	STATE OF ODISHA ODISHA GRAMYA BANK, BALIKUDA CHHAK BRANCH VS	AUROVINDA MOHANTY VS	// // 0
191	WP(C)/0021903/2022	THE BM CUM DDO, LIC OF INDIA, CUTTACK ODISHA GRAMYA BANK, BALIKUDA CHHAK BRANCH VS	AUROVINDA MOHANTY VS	// // 0
192	WP(C)/0021904/2022	THE DIRECTOR CUM DDO, ANIMAL HUSBANDRY AND VETERINARY SERVICE, CUTTACK ODISHA GRAMYA BANK, BALIKUDA CHHAK BRANCH VS	AUROVINDA MOHANTY VS	// // 0
193	WP(C)/0021905/2022	THE MEMBER BOARD OF REVENUE, GOVT. OF ODISHA, CUTTACK SREI EQUIPMENT FINANCE LTD.,KOLKATA	JAYDEEP PAL	// //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		R.T.O.-CUM-TAXING OFFICER, JHARSUGUDA		//
194	WP(C)/0021906/2022	ST MINERALS PVT. LTD., BBSR	AMITABH MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
195	WP(C)/0021907/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA	JAYDEEP PAL	//
		VS	VS	0
		R.T.O.-CUM-TAXING OFFICER, KEONJHAR		//
196	WP(C)/0021908/2022	ST MINERALS PVT. LTD., BBSR	AMITABH MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
197	WP(C)/0021909/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA	JAYDEEP PAL	//
		VS	VS	0
		R.T.O.-CUM-TAXING OFFICER, JHARSUGUDA		//
198	WP(C)/0021910/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA	JAYDEEP PAL	//
		VS	VS	0
		R.T.O.-CUM-TAXING OFFICER, KEONJHAR		//
199	WP(C)/0021911/2022	ST MINERALS PVT. LTD., BBSR	AMITABH MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
200	WP(C)/0021912/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA	JAYDEEP PAL	//
		VS	VS	0
		R.T.O.-CUM-TAXING OFFICER, JHARSUGUDA		//
201	WP(C)/0021913/2022	MAHADEV MAHAPATRA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0021914/2022	ANUSUYA PATRO	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		AO, UNION BANK OF INDIA, GANJAM		//
203	WP(C)/0021915/2022	ANURAG NIGAM	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0021916/2022	JASMINI MANJARI SWAIN	GOPINATH MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0021917/2022	COLLECTOR-CUM-SUPERVISING AUTHORITY, BHADRAK KIRAN KUMAR GOUDO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
206	WP(C)/0021918/2022	SARAT CHANDRA PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
207	WP(C)/0021919/2022	M/S SATYAM CASTING PVT. LTD., CUTTACK VS TPCODL, BBSR	UMESH CHANDRA BEHURA VS	// // ()
208	WP(C)/0021920/2022	DILLIP KUMAR DIGAL VS PRINCIPAL SECY., ENVIORNMENT AND CLIMATE DEPT., ODISHA	RABINDRA KUMAR PATNAIK VS	// // ()
209	WP(C)/0021921/2022	EKANGINI NAIK VS THE MANAGER IN CHARGE, MAGMA HDI, GENERAL INSURANCE COMPANY LTD., BBSR	DEBABRATA DASH VS	// // ()
210	WP(C)/0021922/2022	SAROJ MALIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
211	WP(C)/0021923/2022	PRAVATI SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
212	WP(C)/0021924/2022	M/S SHREE SIRIDI SAI MINERAL AND EXPORT, CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
213	WP(C)/0021925/2022	CHITESWAR YADAV VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
214	WP(C)/0021926/2022	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
215	WP(C)/0021927/2022	SASMITA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0021928/2022	M/S SHREE SIRIDI SAI MINERAL AND EXPORT, CUTTACK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// 0 //
217	WP(C)/0021929/2022	PRAVATI SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// 0 //
218	WP(C)/0021930/2022	PRADIPTA KUMAR SAHU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS AMIYA KUMAR CHHATOI	// 0 //
219	WP(C)/0021931/2022	ABHAY KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// 0 //
220	WP(C)/0021932/2022	TAMZID ALI KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// 0 //
221	WP(C)/0021933/2022	BHUBANESWAR PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS AMIYA KUMAR CHHATOI	// 0 //
222	WP(C)/0021934/2022	SK WAKIL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS SITANSU MOHAN SINGH	// 0 //
223	WP(C)/0021935/2022	KISHOR KUMAR ROUT VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS AMIYA KUMAR CHHATOI	// 0 //
224	WP(C)/0021936/2022	TAPAN KUMAR SAHU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS AMIYA KUMAR CHHATOI	// 0 //
225	WP(C)/0021937/2022	RANTALEI SERVICE CO-OPERATIVE SOCIETY LTD. VS STATE OF ORISSA	S.S.RAO VS S.S.RAO	// 0 //
226	WP(C)/0021938/2022	NIRUPAMA MISHRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS AMIYA KUMAR CHHATOI	// 0 //
227	WP(C)/0021939/2022	ARJUN BISWAL	PRADEEP RANJAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0021940/2022	STATE OF ODISHA SANJAY KUMAR BRAHMA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
229	WP(C)/0021941/2022	STATE OF ODISHA DR. JOYDEB DASH	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
230	WP(C)/0021942/2022	STATE OF ODISHA SARASI PARIDA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
231	WP(C)/0021943/2022	STATE OF ODISHA SANTOSH KUMAR RANA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
232	WP(C)/0021944/2022	THE APPEAL COMMITTEE, HIGH COURT OF ORISSA GOVERNING BODY OF JATESWAR DEV COLLEGE OF EDUCATION AND VOCATIONAL, NIMAPARA	LEENA KANTA MOHANTY	//
		VS	VS	0
233	WP(C)/0021945/2022	STATE OF ODISHA RABINDRANATH PANDA	LAXMI KANTA MOHANTY	//
		VS	VS	0
234	WP(C)/0021946/2022	STATE OF ODISHA SUNIL KUMAR JADAB	AMAR KUMAR MOHANTY	//
		VS	VS	0
235	WP(C)/0021947/2022	STATE OF ODISHA PREETISHREE BEHERA	ASHUTOSH PANDA	//
		VS	VS	0
236	WP(C)/0021948/2022	DEBTS RECOVERY TRIBUNAL, CUTTACK BHIKARI SAMAL @ MALLICK	ASIT KUMAR JENA	//
		VS	VS	0
237	WP(C)/0021949/2022	ANJANA SAMAL JAGABANDHU SODI	DEBA KUMAR RATH	//
		VS	VS	0
238	WP(C)/0021950/2022	GOVT. OF ORISSA PRAMILA PAIKRAY	SWAPNA KUMAR OJHA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0021951/2022	UNION OF INDIA BIPIN BIHARI SAMAL VS	AMBIKA PRASAD RAY VS	// // ()
240	WP(C)/0021952/2022	GENERAL MANAGER, STAR HEALTH AND ALLIED INSURANCE COMPANY LTD., CHENNAI PRADEEP KUMAR PANIGRAHI VS	NIRANJAN NAYAK VS	// // ()
241	WP(C)/0021953/2022	STATE OF ODISHA SURENDRA NATH SAHU VS	NIRANJAN NAYAK VS	// // ()
242	WP(C)/0021954/2022	STATE OF ODISHA BIJAY KUMAR SETHI VS	SAMIR KUMAR MISHRA VS	// // ()
243	WP(C)/0021955/2022	SITA SETHI NIRANJAN HOTA VS	NIRANJAN NAYAK VS	// // ()
244	WP(C)/0021956/2022	STATE OF ODISHA BASUDEV MOHANTY VS	NIRANJAN NAYAK VS	// // ()
245	WP(C)/0021957/2022	STATE OF ODISHA DEEPTY @ DIPTI MOHANTY VS	PRABHU PRASANNA BEHERA VS	// // ()
246	WP(C)/0021958/2022	UCO BANK, ZONAL OFFICE, BBSR BICHITRANANDA ROUT VS	BRAJA MOHAN SARANGI VS	// // ()
247	WP(C)/0021959/2022	THE TRANSPORT COMMNR. CUM CHAIRMAN, CUTTACK RAGHUNATH NAIK VS	NIRANJAN NAYAK VS	// // ()
248	WP(C)/0021960/2022	STATE OF ORISSA ABINASH NATH VS	BRAJA MOHAN SARANGI VS	// // ()
249	WP(C)/0021961/2022	STATE OF ODISHA SANDIPTA KUMAR PRUSTY VS	BRAJA MOHAN SARANGI VS	// // ()
		RM, RBI, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0021962/2022	JAYANTA KUMAR MOHANTY VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
251	WP(C)/0021963/2022	M/S. FALAK INDUSTRIAL FUELS PVT. LTD. VS THE CHAIRMAN, STATE POLLUTION CONTROL BOARD	NIRANJAN LENKA VS	// 0 //
252	WP(C)/0021964/2022	SASMITA DAS VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
253	WP(C)/0021965/2022	KRANTIDHARA EXPRESS CARGO SERVICES, BBSR VS R.T.O., KORAPUT	BRAJA MOHAN SARANGI VS	// 0 //
254	WP(C)/0021966/2022	KRANTIDHARA EXPRESS CARGO SERVICES, BBSR VS R.T.O., KORAPUT	BRAJA MOHAN SARANGI VS	// 0 //
255	WP(C)/0021967/2022	PRAFULLA CHANDRA PANDA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //
256	WP(C)/0021968/2022	PRAMOD KUMAR PANDA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
257	WP(C)/0021969/2022	KRANTIDHARA EXPRESS CARGO SERVICES, BBSR VS R.T.O., KORAPUT	BRAJA MOHAN SARANGI VS	// 0 //
258	WP(C)/0021970/2022	SASADHAR PANI VS STATE OF ODISHA	ACHYUTANANDA PATNAIK VS	// 0 //
259	WP(C)/0021971/2022	RANKA TURUK VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
260	WP(C)/0021972/2022	CUTTACK NAGAR BUDHA GANESH PUJA COMMITTEE VS STATE OF ODISHA	BHUBHUTI BHUSAN CHOUDHURY VS	// 0 //
261	WPCRL/0000106/2022	AKSHAYA SAHOO	SAPAN KUMAR LENKA	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	WPCRL/0000107/2022	STATE OF ODISHA SURESH BARIK	BINAYA KUMAR MOHANTY	// / /0
		VS	VS	()
263	ABLAPL/0010500/2022	STATE OF ODISHA MINATI MOHARANA	SAROJ RANJAN SUBUDHI	// BYREE /85 /2022
		VS	VS	()
264	ABLAPL/0010501/2022	STATE OF ODISHA BULU @ CHANDRAKANTA BISWAL	PRAMOD KUMAR JENA	// SINGLA /24 /2011
		VS	VS	()
265	ABLAPL/0010502/2022	STATE OF ODISHA SONU ROHIDAS	SACHIDANANDA PADHEE	// JHARSUGUDA /80 /2022
		VS	VS	()
266	ABLAPL/0010503/2022	STATE OF ODISHA KAUSHAR ALI	PRIYA RANJAN SINGH	// RUGUDI /70 /2022
		VS	VS	()
267	ABLAPL/0010504/2022	STATE OF ODISHA NRUSINGHA ROUT	SATYABRATA DASH	// BADACHANA /241 /2022
		VS	VS	()
268	ABLAPL/0010505/2022	STATE OF ODISHA MAHADEV MEHER	SUSHANTA KUMAR JOSHI	// / /0
		VS	VS	()
269	ABLAPL/0010506/2022	STATE OF ODISHA ABINASH @ ABHINAS MUKHI	SRIYA KUMARI NAYAK	// PHULBANI TOWN /135 /2015
		VS	VS	()
270	ABLAPL/0010507/2022	STATE OF ODISHA PAPUN BISWAL	BISHWARANJAN SAHU	// THAKURMUNDA /71 /2020
		VS	VS	()
271	ABLAPL/0010508/2022	STATE OF ODISHA BHAMAR MALLICK	DEEPAK KUMAR DAS	// NIMAPADA /283 /2022
		VS	VS	()
272	ABLAPL/0010509/2022	STATE OF ODISHA ABDUL RAHIM	PRIYA RANJAN SINGH	// RUGUDI /70 /2022
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0010510/2022	STATE OF ODISHA SUDAR SAMARATH VS	SUBODH KUMAR MOHANTY VS	// KOSAGUMUDA /115 /2022 ()
274	ABLAPL/0010511/2022	STATE OF ODISHA ANIL KHATUA @ ANIL VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /92 /2021 ()
275	ABLAPL/0010512/2022	STATE OF ODISHA SIPU MAJHI VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /95 /2021 ()
276	ABLAPL/0010513/2022	STATE OF ODISHA NEWTON PRADHAN VS	ANUP UDAYA SENAPATI VS	// SAHID NAGAR P.S. /317 /2022 ()
277	ABLAPL/0010514/2022	STATE OF ODISHA CHUINA BEHERA @ CHUNA BEHERA VS	ANUP UDAYA SENAPATI VS	// NAYAPALLI P.S. /536 /2022 ()
278	ABLAPL/0010515/2022	STATE OF ODISHA MITU @ DURYADHAN BEHERA VS	DEEPAK KU SAHOO VS	// PATKURA /498 /2021 ()
279	ABLAPL/0010516/2022	STATE OF ODISHA PAPUN @ ASISH GEDI @ ASHISH GEDI VS	SAILABALA JENA VS	// DHARMASALA /144 /2021 ()
280	ABLAPL/0010517/2022	STATE OF ODISHA KAIRU KHATUA @ GHANA KHATUA VS	RANJITA DHAL VS	// BAUNISUNI /70 /2022 ()
281	ABLAPL/0010518/2022	STATE OF ODISHA RABINDRA KHATUA VS	RANJITA DHAL VS	// BAUNISUNI /70 /2022 ()
282	ABLAPL/0010519/2022	STATE OF ODISHA SANGRAM KESHARI BARIK VS	DEEPAK KU SAHOO VS	// / /0 ()
283	ABLAPL/0010520/2022	STATE OF ODISHA PUNAM DIGAL VS STATE OF ODISHA	LINGARAJ SARANGI VS	// PHULBANI SADAR /120 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	ABLAPL/0010521/2022	SUBODHA KUMAR LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /325 /2022 () //
285	ABLAPL/0010522/2022	DUMA PASKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CHANDRAPUR /65 /2021 () //
286	ABLAPL/0010523/2022	SANTOSH KUMAR PATEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 () //
287	ABLAPL/0010524/2022	RAMESH BHUE @ BHOI VS STATE OF ODISHA	SATYABRATA PANDA VS	DUNGURIPALI /166 /2022 () //
288	ABLAPL/0010525/2022	KISHAN MAJHI @ KISAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CHANDAKA P.S. /222 /2019 () //
289	ABLAPL/0010526/2022	PRAHALLAD BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /199 /2022 () //
290	ABLAPL/0010527/2022	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /1 /2021 () //
291	ABLAPL/0010528/2022	PRABIR KUMAR MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIAPAL /148 /2019 () //
292	ABLAPL/0010529/2022	DILLIP PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BALUGAON P.S. /153 /2022 () //
293	ABLAPL/0010530/2022	DEEPAK MAHAJAN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	/ /0 () //
294	ABLAPL/0010531/2022	NIRANJAN PERAI VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	JAJPUR ROAD /57 /2019 () //
295	ABLAPL/0010532/2022	PRADIP MANDAL	TUKUNA KUMAR MISHRA	UMERKOTE /314 /2022

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
296	ABLAPL/0010533/2022	STATE OF ODISHA KASTURI BEHERA	UTTAM KUMAR PATNAIK	// DHENKANAL TOWN /175 /2019
		VS	VS	()
297	ABLAPL/0010534/2022	STATE OF ODISHA KALPANA PANDA	TAPAN KUMAR KAMILA	// KAMARDA /74 /2021
		VS	VS	()
298	ABLAPL/0010535/2022	STATE OF ODISHA MD. ZAMIR HUSSAIN	NILAKANTHA DAS	// SUNDARGARH TOWN /305 /2022
		VS	VS	()
299	ABLAPL/0010536/2022	STATE OF ODISHA AMARENDRA SAHU @ SAHOO	ANIRUDHA DAS	// PARJANG /373 /2022
		VS	VS	()
300	ABLAPL/0010537/2022	STATE OF ODISHA JAYAKRUSHNA SRICHANDAN	ROHIT RANJAN RAY	// JANKIA P.S. /298 /2022
		VS	VS	()
301	ABLAPL/0010538/2022	STATE OF ODISHA PRAVAT ROUT	AMULYA RATNA PANDA	// JAJPUR SADAR /261 /2020
		VS	VS	()
302	ABLAPL/0010539/2022	STATE OF ODISHA NIHAR RANJAN SATPATHY	BHABANI SANKAR MISHRA	// MANGALPUR /452 /2022
		VS	VS	()
303	ABLAPL/0010540/2022	STATE OF ODISHA JANALATA SATPATHY	BHABANI SANKAR MISHRA	// MANGALPUR /452 /2022
		VS	VS	()
304	ABLAPL/0010541/2022	STATE OF ODISHA SAMBIT KUMAR SAHOO	BIDESHI KUMAR GHADEI	// MADHUPATNA /224 /2022
		VS	VS	()
305	ABLAPL/0010542/2022	STATE OF ODISHA SUJIT KUMAR MISHRA	ARUN KUMAR DAS 1	// DASPALLA /183 /2022
		VS	VS	()
306	ABLAPL/0010543/2022	STATE OF ODISHA RAKHEL PATRA	BIBHU PRASAD CHHUALSINGH	// BHARATPUR PS /329 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0010544/2022	STATE OF ODISHA DILIP DAS @ DILUA DAS VS	ASHOK DAS VS	// BARI /127 /2022 ()
308	ABLAPL/0010545/2022	STATE OF ODISHA RASA @ DEBENDRA DAS VS	JUGALA KISHORE PANDA VS	// Tantiapal Marine /78 /2022 ()
309	ABLAPL/0010546/2022	STATE OF ODISHA MIRZA AAQUIB ALLI BAIG VS	JUGALA KISHORE PANDA VS	// ANANDAPUR /102 /2022 ()
310	ABLAPL/0010547/2022	STATE OF ODISHA DHANANJAY BIHAR @ PINTU BIHAR VS	GAGAN BIHARI SINGH VS	// DHARAMGARH /62 /2022 ()
311	ABLAPL/0010548/2022	STATE OF ODISHA ALOK MOHANTY VS	RAKESH KUMAR MALLICK VS	// DARGHA BAZAR /79 /2022 ()
312	ABLAPL/0010549/2022	STATE OF ODISHA BABRU RAJPUT VS	AMIT PATNAIK VS	// LATHOR /80 /2022 ()
313	ABLAPL/0010550/2022	STATE OF ODISHA SOUMYAJEET MOHAPATRA VS	DINESH KUAMR PATRA VS	// CHANDRASEKHARPUR /283 /2022 ()
314	ABLAPL/0010551/2022	STATE OF ODISHA BHAWANI SHANKAR BISWAL VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /46 /2022 ()
315	ABLAPL/0010552/2022	STATE OF ODISHA BIJETA BHOI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /46 /2022 ()
316	ABLAPL/0010553/2022	STATE OF ODISHA MILI PRAHARAJ VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /46 /2022 ()
317	ABLAPL/0010554/2022	STATE OF ODISHA CHANDAN RAUTIA @ ROUTRAY VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA SADAR /140 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	ABLAPL/0010555/2022	SURESH MOHANTY @ SURESH CHANDRA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PIPLI /137 /2013 () //
319	ABLAPL/0010556/2022	GOURANGA BHOLA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /472 /2021 () //
320	ABLAPL/0010557/2022	SAROJ KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOLANI /42 /2022 () //
321	ABLAPL/0010558/2022	PRAMOD KISSAN @ PRAMOD KUMAR KISSAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	PALLAHARA /209 /2022 () //
322	CONTC(CP)/0000246/2019	KUNU BHUYAN VS PRADEEPTA KUMAR MOHAPATRA	PRADEEP KUMAR MAHAPATRA VS	// () //
323	CONTC(CPC)/0000236/2001	CHANDRA SEKHAR RATH VS HRUSIKESH PANDA, SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT	BHABANI SANKAR MISHRA VS	// () //
324	CONTC(CPC)/0000329/2017	BRAJA KISHORE MOHAPATRA VS RANJANA CHOPRA, COMMISSIONER-CUM-SECRETARY, S AND ME DEPT.	DURGESH NARAYAN RATH VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :25/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2022 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	B.N.MOHANTY
2	5/2022 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	B.N.MOHANTY
3	5/2022 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	B.N.MOHANTY
4	39/2022 WPC(TAC)/29/2017	KASHINATH BEHERA-MP	M/S B.K.NAYAK
5	159/2022 CMAPL/392/2022	VUTTALA SURYANARAYAN MURTY-MP	BIKRAM RATH
6	187/2022 MATA/91/2022	SUSHIL KUMAR JENA-MP	MOHAMMED RIAZ
7	258/2022 RPFAM/186/2022	PRABHUDUTTA PANDA-MP	SUKANYA KUMAR NAYAK
8	303/2022 CRLMP/1790/2022	SUDHANSU SEKHAR JENA-MP	J.BEHERA
9	304/2022 CRLMP/1790/2022	SUDHANSU SEKHAR JENA-MP	J.BEHERA
10	316/2022 WPC(OA)/1005/2017	LEELABATI SETHY-MP	AJIT RATH
11	317/2022 WPC(OA)/458/2017	THAKURDAS HANSDAH-MP	M/S JAYANANDA JENA
12	365/2022 TRP(C)/127/2022	ANWESHA ACHARYA-MP	RAMANIKANTA PATTNAIK
13	554/2022 CRLREV/410/2022	GANESH BEHERA-MP	SANTOSH KUMAR MAHANTY
14	859/2022 WPC(OAC)/758/2017	RAMAKANTA SAHU-MP	M/S S.DAS
15	860/2022 WPC(OAC)/789/2017	DR.JAYANTA KUMAR GIRI-MP	ASHUTOSH MOHANTA
16	861/2022 WPC(OAC)/1273/2017	KUMUDA CHANDRA SAHU-MP	S.B. JENA
17	862/2022 WPC(OAC)/3335/2016	AMARENDRA PATNAYAK-MP	
18	863/2022 WPC(OAC)/1533/2017	HAJARI ROUT-MP	M/S S. DAS
19	864/2022 WPC(OAC)/1533/2017	HAJARI ROUT-MP	M/S S. DAS
20	865/2022 WPC(OAC)/2261/2014	PURNA CHANDRA MOHAPATRA-MP	
21	872/2022 CMP/828/2022	MANASWANI PANDA-MP	LAXMAN PRADHAN
22	873/2022 CMP/829/2022	MANJULIKA DAS-MP	SOUMYA SEKHAR PARIDA
23	875/2022 CMP/831/2022	GURU CHARAN DAS-MP	PRASANTA KUMAR SATAPATHY
24	876/2022 CMP/832/2022	RATNA @ RATNAKAR MALIK-MP	SATYA NARAYAN MISHRA 4
25	877/2022 CMP/834/2022	KANAKALATA SAHOO-MP	R.N.DASMOHAPATRA
26	878/2022	NRUSINGHA CHARAN PARAMGURU-MP	ASHOK KUMAR MOHAPATRA 1

27	CMP/838/2022 889/2022 RSA/344/2012	JAGADISH SETHA@SETA-MP	M/S.RAMAKANT MOHANTY
28	890/2022 RSA/275/2014	PRASANTA KU.RATH-MP	
29	929/2022 MACA/1293/2017	RENUBALA SWAIN-MP	M/S.K.C.NAYAK
30	1250/2022 ABLAPL/9867/2022	TUKUNA KUMAR SAHU @ RABINDRA KUMAR SAHU-MPASHOK DAS, SIDHARTH PRASAD DAS	
31	1251/2022 ABLAPL/5694/2022	PURNA CHANDRA JENA-MP	PRAMOD KUMAR JENA
32	1252/2022 ABLAPL/9243/2022	BHAGABAN GOUDA-MP	
33	1253/2022 ABLAPL/3433/2021	SANJAYA KUMAR MAHARANA-MP	
34	1254/2022 ABLAPL/9285/2022	PRAKASH CHANDRA KARAN-MP	
35	1255/2022 ABLAPL/7476/2022	MAMATA BEHERA-MP	SANJIT MISHRA
36	1256/2022 ABLAPL/8149/2022	MALATI BARIK @ MALATI MOHAKUDA-MP	
37	1257/2022 ABLAPL/9162/2022	RANJIT KUMAR ROUSTRAY-MP	
38	1258/2022 ABLAPL/9192/2022	HARE KRISHNA BISOYI-MP	DIPTI RANJAN BHOKTA
39	1259/2022 ABLAPL/14652/2019	PITEI @ JHUNU MOHARANA-MP	
40	1260/2022 ABLAPL/7874/2022	NILABATI DAS @ SANTOSHI MAHARANA-MP	
41	1261/2022 ABLAPL/8616/2020	MANAS KUMAR BEHURA-MP	
42	1262/2022 ABLAPL/8773/2022	GANDHI RATH-MP	
43	1263/2022 ABLAPL/9487/2022	SASHIBHUSAN RATH-MP	
44	1264/2022 ABLAPL/9553/2022	AJAYA GUPTA-MP	
45	1265/2022 ABLAPL/1293/2022	MANOJ KUMAR NAYAK-MP	
46	1266/2022 ABLAPL/3799/2021	BIMALA BEHERA-MP	
47	1352/2022 CRLA/575/2019	RANJIT KU. SINGH-MP	
48	1353/2022 CRLA/375/2014	KUSIA@KRUSHNA CH.DAL-MP	M/S.PARTHA SARATHI NAYAK
49	1354/2022 CRLA/370/2021	SURAJ PRASAD-MP	PANCHANAN PANIGRAHI, ASISH CHANDRA RATH, B
50	1523/2022 BLAPL/6902/2022	NAGHMA KHATOON-MP	SIVA SANKAR CHAINI
51	1524/2022 BLAPL/5057/2022	BABULI @ BABULA @ HARISCHANDRA MAHAKUD-MP	
52	1525/2022 BLAPL/8213/2022	PITAMBAR BEHERA @ RENGA @ TURU-MP	SATYABHUSAN DAS
53	1526/2022 BLAPL/7813/2022	SUSANTA KUMAR PANDA @ SUSHANTA PANDA-MP	JITENDRA SAMANTARAY
54	1527/2022 BLAPL/8218/2022	MUNA @ RADHAMOHAN BISWAL-MP	BISWARANJAN DALAI
55	1528/2022 BLAPL/7752/2022	CHANDAN PATRA-MP	BIBHU PRASAD DAS
56	1529/2022 BLAPL/6166/2022	JAYARAM KHADA-MP	MANORANJAN PADHY
57	1530/2022 BLAPL/6751/2022	SK. JAMIR @ CHHOTU-MP	AMULYA RATNA PANDA

58	1531/2022 BLAPL/7521/2022	NARAYAN GOUDA-MP	S.S.RAY 2
59	1532/2022 BLAPL/4253/2022	PRAMOD KIRSHANI @ PAMA-MP	SANGRAM KESHARI ROUT
60	1533/2022 BLAPL/1127/2016	SAHADEV SETHI-MP	AKSHAYA KUMAR SAHOO
61	1852/2022 CRLMC/2195/2022	SIDHU MAJHI-MP	NEPOLEON SAHANI
62	1853/2022 CRLMC/2255/2022	SITAKANTA MOHANTY-MP	
63	1854/2022 CRLMC/2324/2022	BENA @ DHUSA SAHU-MP	SK. ZAFARULLA
64	1855/2022 CRLMC/2326/2022	UDAYANATH PRADHAN-MP	SATYA NARAYAN MISHRA 4
65	2806/2022 WA/1137/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
66	2807/2022 WA/1137/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
67	2808/2022 WA/1137/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
68	2809/2022 WA/1138/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
69	2810/2022 WA/1138/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, AGA
70	2811/2022 WA/1140/2022	SARMISTHA SUBHADARSINI-MP	AMIT PRASAD BOSE
71	2812/2022 WA/510/2022	GOPINATH SAHOO-MP	M.PRATAP (PRATAP KUMAR MOHAPATRA)
72	2813/2022 WA/498/2022	SUBASH CHANDRA SAHOO-MP	M. PRATAP@PRATAP KUMAR MOHAPATRA
73	2814/2022 WA/1139/2022	STATE OF ODISHA-MP	SHASANKA SEKHAR PATRA, ASC
74	2815/2022 WA/1139/2022	STATE OF ODISHA-MP	SHASANKA SEKHAR PATRA, ASC
75	2816/2022 WA/1141/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
76	2817/2022 WA/1141/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
77	2818/2022 WA/1141/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
78	2819/2022 WA/1143/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
79	2820/2022 WA/1143/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
80	2821/2022 WA/1143/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
81	2822/2022 WA/1144/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
82	2823/2022 WA/1144/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
83	2824/2022 WA/1144/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, AGA
84	11668/2022 WP(C)/21809/2022	SRI SRI RAIKANHU (DEITY), BALIBAN ASHRAM, KHURDA	BIJAY KUMAR ROUT
85	11669/2022 WP(C)/21810/2022	BIJAY KUMAR MALLIK-MP	LAXMINARAYAN PATEL
86	11670/2022 WP(C)/21811/2022	ATHAR NAWAZ-MP	PABITRA KUMAR NAYAK
87	11671/2022 WP(C)/20747/2022	SUNITA MALLIK-MP	ARUN KUMAR NAYAK
88	11672/2022 WP(C)/21812/2022	ATHAR NAWAZ-MP	PABITRA KUMAR NAYAK
89	11673/2022	DEBENDRA KUMAR SUTAR-MP	SAMIR KUMAR MISHRA



90	WP(C)/21816/2022 11674/2022	DHRUBA CHARAN SWAIN-MP	RABI NARAYAN BEHERA
91	WP(C)/21825/2022 11675/2022	MAMATA MOHAPATRA-MP	SURYA NARAYAN PATNAIK
92	WP(C)/35637/2021 11676/2022	MADHUSUDAN MAHARANA-MP	SASWATI MOHAPATRA
93	WP(C)/21844/2022 11677/2022	ENVIROCARE INFRASOLUTION PVT. LTD., SUNDARGARH-MP	SMEJIT MOHANTY
94	WP(C)/21246/2022 11678/2022	DR.ITISHREE SAHOO-MP	BISWABIHARI MOHANTY
95	WP(C)/21848/2022 11679/2022	ODISHA MOTOR CHALAK SANGHA-MP	LALIT MOHAN NANDA
96	WP(C)/10553/2022 11680/2022	IDRIS KHAN-MP	SRINIVAS MOHANTY
97	WP(C)/21847/2022 11681/2022	SATYAJIT RAY-MP	PRAFULLA KUMAR LENKA
98	WP(C)/21849/2022 11682/2022	ABDUL RAJAK KHAN-MP	SRINIVAS MOHANTY
99	WP(C)/21850/2022 11683/2022	AMIR KHAN-MP	SRINIVAS MOHANTY
100	WP(C)/21854/2022 11684/2022	JUMA KHAN-MP	SRINIVAS MOHANTY
101	WP(C)/21851/2022 11685/2022	ABDUL KHALIL KHAN-MP	SRINIVAS MOHANTY
102	WP(C)/21852/2022 11686/2022	PRAFULLA KUMAR CHIHNARA-MP	RABI NARAYAN BEHERA
103	WP(C)/21855/2022 11687/2022	SAHAJAHAN KHAN-MP	SRINIVAS MOHANTY
104	WP(C)/21857/2022 11688/2022	ABDUL RAJAQ KHAN-MP	SRINIVAS MOHANTY
105	WP(C)/21859/2022 11689/2022	SAHAJAHAN KHAN-MP	SRINIVAS MOHANTY
106	WP(C)/21862/2022 11690/2022	FURKAN KHAN-MP	SRINIVAS MOHANTY
107	WP(C)/21865/2022 11691/2022	MINATI NAYAK-MP	BISWABIHARI MOHANTY
108	WP(C)/16157/2022 11692/2022	SAGIR MOHAMMED-MP	SRINIVAS MOHANTY
109	WP(C)/21866/2022 11693/2022	USHA RANI BEHERA-MP	MIHIR SEKHAR SAHOO
110	WP(C)/21868/2022 11694/2022	SAKIR KHAN-MP	SRINIVAS MOHANTY
111	WP(C)/21869/2022 11695/2022	ABDUL RAHEMAN KHAN-MP	SRINIVAS MOHANTY
112	WP(C)/21873/2022 11696/2022	PRIYAMBADA NAYAK-MP	SANGRAM KUMAR SINGH
113	WP(C)/21872/2022 11697/2022	SAMSUDDIN KHAN-MP	SRINIVAS MOHANTY
114	WP(C)/21874/2022 11698/2022	SIDDHARTH SANKAR SETH-MP	MANAS RANJAN MOHAPATRA
115	WP(C)/21876/2022 11699/2022	SHOLEYMAN MAHAMMAD-MP	SRINIVAS MOHANTY
116	WP(C)/21877/2022 11700/2022	ALUMINA NABANIRMANA KARMACHARI SANGHA, DAMARA-KONARK-MP	PRANJAN KUMAR NANDA
117	WP(C)/37040/2020 11701/2022	SAMARENDRA KUMAR BACHHAR-MP	SANTOSH KUMAR MAHANTY
118	WP(C)/21879/2022 11702/2022	LINGARAJ PANI-MP	P.C.MISHRA
119	WP(C)/21880/2022 11703/2022	HIMANSU SEKHAR MOHANTY-MP	RAMAKANTA PANDA
120	WP(C)/9829/2022 11704/2022	MAHAMAYA BARDHAN-MP	ANURAG PATI
	WP(C)/21882/2022		

121	11705/2022 WP(C)/9373/2022	GIRIDHARI B ED COLLEGE(SE)-MP	AKSHAYA KUMAR PANDEY
122	11706/2022 WP(C)/21884/2022	SRIKRISHNA RAY-MP	DURGA PRASAD PRADHAN
123	11707/2022 WP(C)/21887/2022	PRATAP KUMAR SENAPATI-MP	BIPIN KUMAR NAYAK
124	11708/2022 WP(C)/30602/2021	SAMBIT KUMAR MARTHA-MP	
125	11709/2022 WP(C)/30606/2021	SUJIT KUMAR MARTHA-MP	
126	11710/2022 WP(C)/2081/2022	ASHIQUZZAMAN-MP	TUSHAR RANJAN MOAHNTY
127	11711/2022 WP(C)/30610/2021	BIDYA PATTNAIK-MP	
128	11712/2022 WP(C)/30614/2021	SUDARSAN BEHERA-MP	
129	11713/2022 WP(C)/39609/2021	DOYEL DEY-MP	SAILABALA JENA
130	11714/2022 WP(C)/8549/2019	NIGAMANANDA LITTLE STAR SCHOOL-MP	MR.B.ROUTRAY,M/S.R.P.DALAI
131	11715/2022 WP(C)/17248/2014	DEBENDRA BISWAL-MP	
132	11716/2022 WP(C)/21906/2022	ST MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
133	11717/2022 WP(C)/21908/2022	ST MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
134	11718/2022 WP(C)/21911/2022	ST MINERALS PVT. LTD., BBSR-MP	AMITABH MISHRA
135	11719/2022 WP(C)/21914/2022	ANUSUYA PATRO-MP	PRANAB RANJAN CHHATOI
136	11720/2022 WP(C)/21915/2022	ANURAG NIGAM-MP	SUDEEP KUMAR SARANGI
137	11721/2022 WP(C)/21070/2022	DIGAMBAR ROUT-MP	NITYANANDA BEHURIA
138	11722/2022 WP(C)/19980/2022	RABINARAYAN SAHOO-MP	
139	11723/2022 WP(C)/21917/2022	KIRAN KUMAR GOUDO-MP	KRISHNA CHANDRA SAHU
140	11724/2022 WP(C)/4448/2008	JAGANNATH MANDAL-MP	M/S.PRASANTA KUMAR JENA,D.P.MOHAPATRA,RAZ
141	11725/2022 WP(C)/21918/2022	SARAT CHANDRA PANDA-MP	KRISHNA CHANDRA SAHU
142	11726/2022 WP(C)/16385/2022	MANGUA SENAPATI-MP	ACHYUTANANDA PATTANAIAK
143	11727/2022 WP(C)/18704/2022	PRAYAS SELF HELP GROUP, BALASORE-MP	BHABANI SANKAR DAS
144	11728/2022 WP(C)/19590/2022	PRAMOD MAJHI-MP	PRASANTA KUMAR SATAPATHY
145	11729/2022 WP(C)/21937/2022	RANTALEI SERVICE CO-OPERATIVE SOCIETY LTD.-MP	S.S.RAO
146	11730/2022 WP(C)/21946/2022	SUNIL KUMAR JADAB-MP	AMAR KUMAR MOHANTY
147	11731/2022 WP(C)/9032/2022	KHAGENDRA KUMAR BEHERA-MP	AMBUJA KUMAR DAS
148	11732/2022 WP(C)/21947/2022	PREETISHREE BEHERA-MP	ASHUTOSH PANDA
149	11733/2022 WP(C)/34217/2021	DUSMANTA KUMAR MOHANTY-MP	ASHIS KUMAR MISHRA
150	11734/2022 WP(C)/21949/2022	JAGABANDHU SODI-MP	DEBA KUMAR RATH
151	11735/2022 WP(C)/18285/2022	AKASH MOHANTY-MP	RAGHUNATH DAS MOHAPATRA
152	11736/2022	M/S. BABULI KUMAR SISHU, JHARSUGUDA-MP	SIDHARTHA DAS

153	WP(C)/19984/2022 11737/2022	KHIROD PRASAD DAS-MP	MITHUN DAS
154	WP(C)/13321/2020 11738/2022	BIJAY KUMAR SETHI-MP	SAMIR KUMAR MISHRA
155	WP(C)/21954/2022 11739/2022	DEEPTY @ DIPTI MOHANTY-MP	PRABHU PRASANNA BEHERA
156	WP(C)/21957/2022 11740/2022	M/S. FALAK INDUSTRIAL FUELS PVT. LTD.-MP	NIRANJAN LENKA
157	WP(C)/21963/2022 11741/2022	PRAFULLA CHANDRA PANDA-MP	GOUTAM CHARAN ROUT
158	WP(C)/21967/2022 11742/2022	BHAJAMANA BHOI-MP	
159	WP(C)/5202/2018 11743/2022	MANMOHAN SRIMALI-MP	M/S VIVASWATA MOHAPATRA,MANOJ VERMA
	WP(C)/36425/2020		